## NATIONAL COMPANY LAW TRIBUNAL **HYDERABAD BENCH**



## PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

08.09.2017 ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.08.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP No.44/14/HDB/2017	
NAME OF THE COMPANY	Musaddilal Projects Limited	
NAME OF THE PETITIONER(S)	Musaddilal Projects Limited	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	14	-

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Reuli Agalna	PUS	Jakhjagaurd 79 @ Yahoo. com	Po
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## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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	Designation	Designation E-mail & Telephone No.

Heard Ms. Rakhi Agarwal, Learned PCS.

CA is allowed. Issued orders separately today.

Member (T)

Bm